

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

CP No. 64/2021 In OA No. 1041/2020 This the 14th day of June, 2021

(Vacation Bench)

(Through Video Conferencing)

Hon'ble Mr. A.K. Bishnoi, Member (A) Hon'ble Mr. R.N. Singh, Member (J)

Dr. Pawan Kumar Tomar S/o Late Sh. Iqbal Singh, Aged about 50 yrs., R/o 701, Coral Heights, Ramprastha Greens, Vaishali, Ghaziabad, Uttar Pradesh-201010 ... Applicant

(By Advocate: Mr. Vaibhav Mishra)

Versus

Durga Shanker Mishra,
The Secretary (Appellate Authority)
Ministry of Housing and Urban Affair,
Nirman Bhawan, New Delhi-110001. ... Respondents

(By Advocate: Mr. R.K. Jain)

ORDER (ORAL)

R. N. Singh, Member (J):

Learned counsel for the petitioner submits that in compliance of the directions of this Tribunal in the aforesaid OA, the respondents have passed the appellate order. He submits that the present CP may be disposed of with liberty to

the petitioner to challenge the appellate order in accordance with law, if so advised.

2. In view of the aforesaid, the CP is closed. Notice is discharged. However, the petitioner shall be at liberty in accordance with law.

(R.N. Singh) Member (J)

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(A.K. Bishnoi) Member (A)

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